

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

OA 2212/93, THIS 17TH DAY OF DECEMBER, 1993

Shri Kishan Lal Verma  
s/o Shri Bhoori Lal Verma  
Gaur Bhawan, Gali No.40  
Sadh. Nagar-II, Palam, New Delhi-45 .. Applicant

By Shri V.P. Sharma, Advocate

versus

Union of India, through  
1. The Director General, Telecom Board,  
Dak Tar Bhavan, New Delhi  
2. The General Manager (Telecom)  
Rajasthan Circle, Jaipur  
3. The Divisional Engineer (Telecom)  
Alwar Division, Alwar (Rajasthan) .. Respondents

By Shri M.L. Verma, Advocate

ORDER(ORAL)

In view of the submission by the learned counsel for the respondents that the relief has been granted to the applicant, this OA is disposed of. No costs. However, at the request of the learned counsel for the applicant, the seniority list may be given effect to.

*p. v. 26*  
(P.T. Thiruvengadam)  
Member (A)  
17.12.93

*juston*  
(C.J. Roy)  
Member (J)  
17.12.93